

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

* * * * *

Subject:- Reconstitution of Hon'ble Judges' Committee.

CORRIGENDUM

In the order dated 15.10.2022, regarding 'Reconstitution of Judges' Committees, at S. No. 11, 'Enrolment Committee and Disciplinary Committee under Advocates Act' shall be read as "**Enrolment Committee**" and at S. No. 12, 'Committee for allotment of Chambers to Advocates' shall be read as '**Committee for allotment of Chambers to Advocates and Disciplinary Committee under Advocates Act**' with the following composition:

11	Enrollment Committee. i. To consider the admission and enrollment of Advocates. ii. To consider resumption of Practice and also transfer of the enrollment.	Hon'ble Mr. Justice Tashi Rabstan Hon'ble Mr. Justice Vinod Chatterji Koul
12	Committee for Allotment of Chambers to Advocates and Disciplinary Committee under Advocates Act.	
	A. For Jammu Wing	Hon'ble Mr. Justice Tashi Rabstan Hon'ble Mrs. Justice Sindhu Sharma Hon'ble Mr. Justice Mohan Lal
	B. For Srinagar Wing	Hon'ble Mr. Justice Vinod Chatterji Koul Hon'ble Mr. Justice Sanjay Dhar Hon'ble Mr. Justice Javed Iqbal Wani Joint Registrar (Protocol) High Court Wing Srinagar/Jammu shall act as Secretary of the Disciplinary Committee under Advocates Act in their respective wings.

By Order

19-10-22
(Sanjeev Gupta)
Registrar General

No.: *36411-33/RG/GS*

Dated: 18.10.2022

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... For information of their lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.

5. Director, J&K State Judicial Academy, Srinagar.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
7. CPC, e-Courts, High Court of J&K and Ladakh, for uploading the same on the official website of the High Court.
8. FA/CAO, High Court of J&K and Ladakh, Srinagar.
9. Incharge Librarian, High Court of J&K and Ladkah, Jammu/Srinagar, for information and for keeping the record of the same.
10. All Concerned Sections.
11. Order file.


Registrar General